

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 2625 of 2019

Daulat Ram Mahto & Ors.Petitioners

-Versus-

The State of Jharkhand & Ors.Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioners : Mr. Prakash Chandra, Advocate.

For the Respondents : Mr. Nipun Bakshi, Advocate.

06/ 25.03.2021

Learned Counsel for the petitioner seeks permission to withdraw this writ petition.

Permission is accorded.

Accordingly, this writ petition is dismissed as withdrawn.

[Dr. S.N.Pathak, J.]

P.K.S.